

(01)

OA 604/92

Office Notice, Office
Memorandum, of Coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

Circulated for A.H/

P.R. on 16/6/92

By ^{sd/} R. S. Sharma

16/6/92

Applicant through Sr. A. S. Deshpande,
counsel.

The learned Counsel for
the applicant seeks permission
to withdraw the present OA,
for availing the right of
appeal, as per the provisions
of law and if necessary with
the liberty to file a fresh OA
in due course.

In view of the above,
the OA is dismissed as
withdrawn with liberty as
prayed for.

b. Savare
(USHASAVARA) (T.S. OBEROI)
M(A) M(J)

16/6/92

23/6/92

24/6/92